

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2013  
CC 12132/2013

(From the judgment and order dated 28/01/2013 in FA No.392/2012 of The HIGH  
COURT OF JUDICATURE AT ALLAHABAD)

HARBAL Petitioner(s)

VERSUS

RAMVEER & ORS. Respondent(s)

(With application for condonation of delay in filing SLP)

Date: 25/06/2013 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE RANJAN GOGOI  
[VACATION BENCH]

For Petitioner(s)  
Mr. Kedar Nath Tripathy, Adv.

For Respondent(s)

UPON being mentioned, the Court made the following  
O R D E R

| List the matter on 26th June, 2013.

| [KALYANI GUPTA]  
| COURT MASTER

| | [SHARDA KAPOOR]  
| | COURT MASTER

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